

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:208
ANSWERED ON:22.11.2012
ARTISAN BASED INDUSTRIES
Singh Shri Sushil Kumar

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether only a small percentage of the Micro, Small and Medium Enterprises (MSMEs) are registered while the chunk of them remain unregistered;
- (b) if so, the details thereof and the reasons therefor;
- (c) the steps taken by the Government to get them registered;
- (d) whether the MSMEs sector in country are dominated by tiny enterprises and artisan based industries, whose share is proportionately much higher;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government to protect the interests of the artisan based industries?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA)

(a): Yes, Madam.

(b)&(c):The Government monitors the registered and unregistered sectors by conducting periodic Census of Micro, Small and Medium Enterprises (MSMEs) in the country. As per the Fourth All India Census of MSMEs, 2006-07, the share of registered and unregistered sectors are 4.32% and 95.68% respectively. The erstwhile process of registration of Small Scale Industries with District Industries Centres has been done away with. With effect from October, 2006, a new procedure of filing of Entrepreneurs' Memorandum (EM), has been introduced in accordance with Section 8 of the Micro, Small and Medium Enterprises Development Act, 2006. Filing of EM is optional for Micro and Small Enterprises and is mandatory for medium enterprises. Office of Development Commissioner (MSME) through its field offices (MSME-DIs) publicises and motivates entrepreneurs to file EM. State Governments also make publicity efforts for filing of EM through District Industries Centres.

(d)&(e): The percentage share of micro enterprises in the registered and unregistered sector, as per Fourth All India Census of Micro, Small and Medium Enterprises 2006-2007, is 94.94% and 99.83% respectively.

(f):The steps taken by the Government to protect the interests of the artisan based industries are as follows :

- (i) Khadi Karigar Janshree Bima Yojana
- (ii) Artisans Welfare Funds Trusts
- (iii) Workshed Scheme for Khadi Artisans.
- (iv) Strengthening Infrastructure of existing weak Khadi Institutions and Assistance for Marketing Infrastructure.
- (v) Scheme for Enhancing Productivity & Competitiveness of Khadi Industry and Artisans.
- (vi) Special Fund for Regeneration of Traditional Industries (SFURTI)
- (vii) REMOT scheme of Coir Board.